

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 2188 OF 2008

A.P.DAIRY DEV.CORP.FEDERATION

Appellant (s)

VERSUS

B.NARASIMHA REDDY & ORS.
(With office report)

Respondent(s)

WITH

Civil Appeal NO. 2189-2212 of 2008
(With appln. for permission to file additional documents, and
permission to file addl.documents and with office report)

Civil Appeal NO. 4588 of 2008
(With office report)

Date: 17/08/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s) Mr. R.Venkataramani, Sr.Adv.
in CA.No.2188/08 Mr. D.Mahesh Babu, Adv.
Ms. Savita Dhanda, Adv.
Mr. Ramesh Allanki, Adv.

in CA.2189-2212/08 Mr. S.S. Prasad, Sr.Adv.
& 4588/08 Ms. C.K. Sucharita, Adv.
Ms. Nirada Das, Adv.

For Respondent(s) Mr. P.P.Rao, Sr.Adv.
in C.A.2198/08 Mr. Y. Rajagopala Rao, Adv.
Ms. Vismai Rao, Adv.
Mr. Hitendra Rath, Adv.
Mr. Harsha Reddy, Adv.

R.No.3 in CA.2189/08 Mr. P. Venkat Reddy, Adv.
& 7 in 2188/08 Mr. Anil Kumar Tandale, Adv.

R.No.1 in 2188/08, Ms. Liz Mathew, Adv.
R.No.1 in 2189 & Ms. Deep Kirti Verma, Adv.
1 & 3 in 2190 & Mr. Harsha, Adv. for
sole in 2194 & M/S. Mclm & Co. , Adv.
2201/08

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Sole in 2206/08 Dr. MVK Moorthy
Ms. T. Anamika, Adv.
Mr. Chandramohan Anisetty, Adv.

R.No.1 in 2191, Ms. Prasana Elizabeth Joseph, Adv.
2192 & 1 & 2 in Mr. S. Udaya Kr.Sagar, Adv.
2193, sole in Ms. Bina Madhavan, Adv.
2195 & 2196/08 Mr. Rayjith Mark, Adv. for
M/S. Lawyer'S Knit & Co.

UPON hearing counsel the Court made the following

O R D E R

Mr. P.P. Rao, learned senior counsel appearing for respondent in C.A. No. 2198 of 2008 resumed his arguments from 12.10 p.m. to 1.00 p.m. and then, from 2.20 p.m. to 4.00 p.m. till the Court rose for the day.

The matters remained part-heard.

[Madhu Bala]
Sr.PA

[Savita Sainani]
Court Master